सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.11.2026

N O T I C E

Please take notice that the following matter listed in the Court of Chairperson on 20.11.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 377 of 2026	Patanjali Foods Ltd. Formerly Known as Ruchi Soya Industries Ltd. Vs. ICICI Bank Ltd. **With**	NPS Chawla	Siddharth Ranade Nishi Bhankaria Kaazvin Kapadia Mahima Tahiliani-R1
2.	Comp. App. (AT) (Ins) No. 380 of 2026	Patanjali Foods Ltd. Formerly Known as Ruchi Soya Industries Ltd. Vs. ICICI Bank Ltd.	NPS Chawla	Siddharth Ranade Nishi Bhankaria Kaazvin Kapadia Mahima Tahiliani-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar